

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1315
ANSWERED ON:03.03.2015
PROTECTION OF REANG TRIBES
Adityanath Shri Yogi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a sizeable chunk of Reang and other minority tribes in the North-East are compelled to live in refugee camps;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government for the protection and safety of tribal communities in the entire country including the North-East?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) & (b): Yes Madam. Due to ethnic tension between Reang tribals and Mizos, about 30,000 Reang (Bru) people (about 5000 families) from Western Mizoram migrated to Tripura from October 1997 onwards. The bru migrants are sheltered in the relief camps set up in Kanchanpur Sub-Division of North Tripura. As a result of regular follow-up by Ministry of Home Affairs with the State Governments of Mizoram and Tripura, 1210 Reang families (approx. 5000-6000 people) have been repatriated to their homes in Mizoram till date. Ministry of Home Affairs extends financial assistance for Mizoram for rehabilitation of Brus and to Tripura for maintenance of Bru refugee relief camps.

(c): For the protection and safety of tribal communities in the entire country including the North East, Government of India has legislated various Acts, like Protection of Civil Rights Act, 1955 (22 of 1955) and the Scheduled Castes and the Tribes (Prevention of Atrocities) Act, 1989 (33 of 1989).